

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.240
CP/24(AHM)2021

Proceedings under Section 131 of Co. Act, 2013

IN THE MATTER OF:

Keshav Krupa Construction Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jitendra R. Rawal, PCS.

For the RD : Mr. Shiv Pal Singh

For the Respondent : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

RD seeks time to file reply to the report.

List for further consideration on 12.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)